

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.02.2024

**ORDER NO. 27 of 2024**

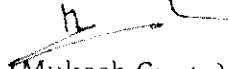
Hon'ble President is pleased to partially modify the roster order no. 221 of 2023 for **CESTAT, Hyderabad** on **21.02.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 21.02.2024	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar